

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21880/2014

(Arising out of impugned final judgment and order dated 17-04-2014 in WP No. 719/2003 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

DIRECTOR UP RAJYA KRISHI UTPADAN MANDI PARISHAD & ORS.Petitioner(s)

VERSUS

AMAR NATH INDUSTRIES & ORS.

Respondent(s)

(With IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

Date : 14-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani Adv.
Mr. Suraj Singh Adv.
Mr. Manoj Kr Sharma Adv.
Mr. Bhuwan Chandra Adv.

For Respondent(s) Mr. Jitendra Kumar, AOR
Mr. Rajiv Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 22.09.2021.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)